

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTEENTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Seventeenth Report.

2. The Committee met on the 26th March, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 29th March, 1963.

3. The Members whose resolutions had been included in the List of Business for the 29th March 1963 had been invited to present their views on the resolutions before the Committee. Shri Hem Barua and Shrimati Subhadra Joshi attended the Sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Administrative Policy in NEFA | 2 hours |
| (2) Resolution regarding Nationalisation of Banks | 2 hours |
| (3) Resolution regarding Film Censorship | 1½ hours |
| (4) Resolution regarding Nationalisation of Sugar Industry | 1½ hours |

NEW DELHI ;
March 26, 1963

Chaitra 5, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.